

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3567
ANSWERED ON:17.04.2000
SEPARATE BENCH OF ORISSA HIGH COURT AT KENJHARGARH
ANANTA NAYAK

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government have received any proposal for setting up of a separate bench of Orissa High Court at Kenjhargarh;
- (b) whether the Government have examined the above proposal;
- (c) if so, the details thereof; and
- (d) the time by which this bench is likely to be set up?

Answer

MINISTER OF STATE FOR LAW, JUSTICE, COMPANY AFFAIRS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

- (a): No, sir.
- (b), (c) & (d): Do not arise.